NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 6 others

NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(2) P. H. Arvindh Pandian

Counse Inr

Sr. Advocate

Applicant

Deepa Mariappan

for Adv. 1s. Dhanaraj

Deepay

ORDER

Counsel representing both parties are present. Heard argument in CA-159/2012.

Order is reserved.

(K. Anantha Padmanabha Swamy)

Member (Judicial)